

**Review of the use of DDT as  
Insecticide**

1817. SHRI JAGADISH JANI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the use of D.D.T. as insecticide is harmful to the plants as well as to the Ecosystem;

Ob) if so, whether any review has been made on the continued use of DDT as insecticide; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND RESEARCH IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) to (c) An Expert Committee was set up by Government to review all the pesticides in use at present in the country with a view to banning the production, import and use of those which are no longer in use in other countries. The Expert Committee has submitted its report on DDT, which is under consideration.

**Launching of Individual Housing Loan  
Scheme**

1818. SHRI JAGADISH JANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have a proposal to launch individual housing loan scheme;

(b) whether Housing Development Finance Corporation proposes to launch such loan scheme, linked to special type of Life Insurance Policy; and

(c) if so, what are the terms and conditions, including the rate of interest

rest etc. under this individual housing loan scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir. The National Housing Bank is being set up at the apex level, to promote housing finance institutions both at local and regional levels for the purpose.

(b) and (c) The Housing Development Finance Corporation (HDFC) proposes to introduce a Life Insurance Policy linked—Loan Scheme. The details of the scheme are being worked out by the HDFC in consultation with the Life Insurance Corporation.

**Development of Horticulture in Orissa**

1819. SHRI JAGADISH JANI: Will the Minister of AGRICULTURE be pleased to state:

(a) the different horticultural developmental programmes undertaken in Orissa during 1987-88 and the Central assistance given to the State for that purpose during that year;

(b) whether Government have any proposal to increase areas under horticulture during the 1988-89 financial year; and

(c) if so, the various horticultural developmental programmes proposed to be taken up in Orissa in 1988-89?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Various programmes such as strengthening of departmental nurseries for production and supply of quality planting material, package programme on Cashewnut development, contingency plan for increasing production of vegetables

getable in drought affected districts through distribution of minikits and certified vegetable seed production through agricultural University are being implemented by the Government of India under Central/Centrally Sponsored Scheme in Orissa during 1987-88. Besides, Coconut Development Board is implementing following programmes:

1. Production and distribution of TXD hybrid seedlings.
2. Establishment of Hybrid Seed gardens for the production of DXT hybrid.
3. Integrated control of leaf eating caterpillar.
4. Providing assistance, for irrigation facilities to coconut growers.

Government of India have allotted an amount of Rs. 30.07 lakhs as Central assistance for 1987-88 to the Government of Orissa.

Ob) Yes, Sir.

(c) Besides continuing the above programmes under central/centrally sponsored schemes, State Government propose to take up various horticultural development programmes such as citrus development, mango plantation, package programmes for the development of banana, development and extension of coconut and potato, vegetable seed production, etc. for increasing area under horticulture during 1988-89 under State Plan Scheme.

**Loan to Film and T.V. Serial Producers by N.F.D.C.**

1820. SHRI VITHALBHAI MOTT-RAiM PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the National Film Development Corporation (NFDC) has given loan to a number of film and T.V. serial producers;

(lb) if so, how many producers have been given loan by NFDC during the last two years and what are their names along with the names of films/serials;

(c) the number and names of producers who have failed to repay the loan; and

(d) what steps the NFDC has taken so far to recover the loan?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): (a) The National Film Development Corporation has given loans for the production of films to a number of film producers. But it does not give loans for the production of TV serials.

(b) The National Film Development Corporation has given loans to producers during the last two years. Additional loans to seven firms producers were also given for the projects sanctioned in earlier years. The names of producers along with the names of films are given in the statement enclosed (See below).

(c) Out of the producers as per the enclosed statement, only one Producer M/s. Chitralipi has failed to repay the loan and interest as per the terms of the loan agreement.

(d) The National Film Development Corporation has already initiated legal proceedings for the recovery of the loan and interest in the above case.